

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**O.A.No.1684/2014**

**Dated Friday, the 5<sup>th</sup> day of April, 2019**

**PRESENT**

**Hon'ble Mr.R.Ramanujam, Administrative Member**

**&**

**Hon'ble Mr.P.Madhavan, Judicial Member**

A.Ramachandran,  
S/o.M.Arumuganainar,  
No.319, Verragavapuram Street,  
Thiruchendur 628 215.

**... Applicant**

By Advocate M/s S.RamaswamyRajarajan

**Vs.**

1.Union of India, Rep., by the  
Director, Postal Training Centre,  
Madurai (Additional Charge), Director  
Postal Services, Southern Region (TN),  
Madurai 625 002.

2.The Sr.Superintendent/Superintendent  
of Post Offices, Tuticorin Division,  
Tuticorin 628 008.

**... Respondents**

By Advocate Mr.M.Kishore Kumar

**(Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))**

When the matter is taken up today, learned counsel for the applicant submits that the applicant wished to withdraw this OA. He has made an endorsement on the case file to this effect.

2. Accordingly, the OA is dismissed as withdrawn.

**(P.MADHAVAN)  
MEMBERJ**

**05.04.2019**

M.T.

**(R.RAMANUJAM)  
MEMBER (A)**